NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 135(ND)/11

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Mr. Navneet Garg Vs. M/s Radiant Cement

Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. P. Nagesh, Advocate

Mr. Dhruv Gupta, Advocate

For the Respondent:

Mr. Shantanu Parashar, Advocate

Ms. Malvika Awasthi, Advocate

ORDER

Ld. Counsel for the Petitioner has prayed for pass over which cannot be granted. In view of the same, all three connected matters be listed on 11th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)